NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 14

IA 842/2024
In
C.P. (IB)/655(MB)2022

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **14.03.2024**

NAME OF THE PARTIES: SUDHAR INDUSTRIES V/s DHARA TECHNOSYSTEM LLP

Section 19(2) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Haris A Khan, Ld. Counsel for the Applicant present.
2. The Respondent/Suspended Board are directed to provide details of the documents/records/information within 10 days in their possession/custody or in their control.
3. List this matter on 04.04.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/